

आयकर अपीलीय अधिकरण “ए” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH, MUMBAI

माननीय श्री विकास अवस्थी, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI VIKAS AWASTHY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
 (Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No. 1682/Mum/2019
 (निर्धारण वर्ष / Assessment Year: 2015-16)

Lions Club of Juhu Service Fund Ground Floor, 1 SVKM Boys Hostel Building Lions Juhu Marg, Vile Parle (West) Mumbai-400 056	बनाम/ Vs.	ITO (Exemption) – 1(4) 511, 5 th floor Piramal Chambers, Lalbaug, Lower Parel, Mumbai-400 012
स्थायीलेखासं ./जीआइआरसं ./PAN/GIR No. AAATL-1381-K		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Shri Vasant Kothari – Ld. AR
Revenue by	:	Shri Brajendra Kumar – Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	30/09/2021
घोषणा की तारीख / Date of Pronouncement	:	01/10/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year (AY) 2015-16 arises out of appellate order dated 10/02/2019 passed by learned Commissioner of Income-Tax (Appeals)-1, Mumbai.
2. The Ld. AR, at the outset, placed on record assessee’s letter dated 29/09/2021 wherein it has been submitted that the Trustee of the assessee Trust would like to withdraw the appeal and seek permission to

do the same. The Ld. DR did not object to the same. Considering the contents of the letter, we allow the assessee to withdraw the appeal.

3. The appeal stands dismissed as withdrawn.

Order pronounced on 1st October, 2021.

Sd/-

(Vikas Awasthy)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 01/10/2021
Sr.PS, Dhananjay

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.